

[Shri Pranab Kumar Mukherjee]

- (iv) G.S.R. 330 published in Gazette of India, dated the 6th March, 1976 together with an explanatory memorandum.
- (v) G.S.R. 331 published in Gazette of India, dated the 6th March, 1976 together with an explanatory memorandum.
- (vi) G.S.R. 118(E) published in Gazette of India, dated the 10th March, 1976 together with an explanatory memorandum [Placed in Library. See No. LT-10433/76].
- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944. —
- (i) G.S.R. 259 published in Gazette of India, dated the 21st February, 1976 together with an explanatory memorandum.
- (ii) G.S.R. 325 published in Gazette of India, dated the 6th March, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10434/76].

(3) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excise and Salt Act, 1944:—

- (i) The Central Excise (Sixth Amendment) Rules, 1976, published in Notification No. G.S.R. 240 in Gazette of India, dated the 21st February, 1976.
- (ii) The Central Excise (Eighth Amendment) Rules, 1976, published in Notification No. G.S.R. 322 in Gazette of India, dated the 6th March, 1976. [Placed in Library. See No. LT-10435/76].
- (4) A copy of Notification No. G.S.R. 266 (Hindi and English versions) published in Gazette of India,

dated the 28th February, 1976, making certain amendments to Notification No. G.S.R. 1455 dated the 1st October, 1971, under section 51 of the Finance (No. 2) Act, 1971. [Placed in Library. See No. LT-10436/76.]

FERTILIZER (CONTROL) SECOND AMENDMENT ORDER, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE): I beg to lay on the Table a copy of the Fertiliser (Control) Second Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 103(E) in Gazette of India, dated the 1st March, 1976 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10437/76.]

UGC (DISQUALIFICATION, RETIREMENT AND CONDITIONS OF SERVICE OF MEMBERS) SECOND AMENDMENT RULES, 1976 AND ANNUAL REPORT OF RAJA RAMMOHAN ROY LIBRARY FOUNDATION, CALCUTTA FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table —

(1) A copy of the University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Second Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 295 in Gazette of India, dated the 28th February, 1976, under sub-section (3) of section 25 of the University Grants Commission Act, 1956 together with an explanatory memorandum. [Placed in Library. See No. LT-10438/76.]

(2) A copy of the Annual Report of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1974-75 together with the Audited Accounts. [Placed in Library. See No. LT-10439/76.]